National Company Law Tribunal Allahabad Bench

CP No. 76/849/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE COMPANY: LOKESH TOWAYS VS ROC

SECTION OF THE COMPANIES ACT: 241/244 of the companies Act of 2013

SI. NO. Name Designation Representation Signature

1. Shewa levia sava

Advocate Retitude Solvente

2. Exercise Solvente

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9. Exerc

CP No.76/2016

Parties are represented by their respective counsels/PCS. The respondent files objection to the reply filed by the petitioner. A copy thereof be served to the petitioner counsel.

The case is fixed for argument on 12th October. 2017.

Dated:08.09.2017

Sri H.P. Chaturveur, Memor

Typed by: Kavya Prakash